

HIGH COURT OF MANIPUR

INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES w.e.f. 01.01.2014 to 31.12.2014

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
High Court of Manipur	3761	2328	1855	4234	92	119	71	140
Total	3761	2328	1855	4234	92	119	71	140

TOTAL NO. OF BOTH CIVIL & CRIMINAL CASES = 4234 + 140 = 4374

DISTRICT & SUBORDINATE COURTS OF MANIPUR

INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES w.e.f. 01.01.2014 to 31.12.2014

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
District & Sessions Court, Manipur East	3012	2170	1993	3189	4599	6758	8088	3269
District & Sessions Court, Manipur West	117	224	155	186	432	1042	889	585
District & Sessions Court, Bishnupur	172	598	533	237	150	1746	1716	180
District & Sessions Court, Thoubal	268	489	272	485	543	1930	1703	770
District & Sessions Court, Senapati	23	34	28	29	67	285	304	48
District & Sessions Court, Churachandpur	108	205	129	184	71	205	206	70
Family Court, Manipur	650	506	646	510	211	115	213	113
Special Court (ND & PS), Manipur	0	0	0	0	988	273	323	938
Presiding Officer, Revenue Tribunal, MaCT & Co-Opt.	1157	441	326	1272	0	0	0	0
Special Court (Electricity)	0	0	0	0	72	26	74	24
Total	5507	4667	4082	6092	7133	12380	13516	5997

TOTAL NO. OF BOTH CIVIL & CRIMINAL CASES = 6092 + 5997 = 12089

DISTRICT - WISE

DISTRICT & SESSIONS DIVISION: MANIPUR EAST
INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES
w.e.f. 01.01.2014 to 31.12.2014

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
District & Sessions Judge, Manipur East	254	221	171	304	227	688	615	300
Addl. District & Sessions Judge (FTC), Manipur East	37	27	18	46	235	51	38	248
Civil Judge (Sr. Divn. No. I), Imphal East	998	891	722	1167	0	0	0	0
Civil Judge (Sr. Divn. No. II), Imphal East	379	481	458	402	0	0	0	0
Chief Judicial Magistrate, Imphal West	0	0	0	0	862	1825	2175	512
Chief Judicial Magistrate, Imphal East	0	0	0	0	512	1836	2000	348
Chief Judicial Magistrate, Ukhrul	9	11	9	11	38	264	99	203
Civil Judge (Jr. Divn./JMFC), Imphal	751	162	69	844	1569	851	1618	802
Civil Judge (Jr. Divn./JMFC), Imphal East	179	196	185	190	72	449	450	71
Civil Judge (Jr. Divn./JMFC), Imphal West	392	166	346	212	1039	539	871	707
Civil Judge (Jr. Divn./JMFC), Ukhrul	0	3	0	3	20	4	2	22
Civil Judge (Jr. Divn./JMFC), Jiribam	13	12	15	10	25	251	220	56
Total	3012	2170	1993	3189	4599	6758	8088	3269

DISTRICT & SESSIONS DIVISION: MANIPUR WEST**INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES
w.e.f. 01.01.2014 to 31.12.2014**

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
District & Sessions Judge, Manipur West	29	52	54	27	24	86	81	29
Addl. District & Sessions Judge (FTC), Manipur West	10	27	29	8	195	378	235	338
Civil Judge (Sr. Divn.)/CJM, Tamenglong	33	90	54	69	27	142	145	24
Civil Judge (Sr. Divn.)/CJM, Chandel	40	52	13	79	150	166	153	163
Civil Judge (Jr. Divn.)/JMFC, Moreh	5	3	5	3	36	270	275	31
Total	117	224	155	186	432	1042	889	585

DISTRICT & SESSIONS DIVISION: BISHNUPUR**INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES
w.e.f. 01.01.2014 to 31.12.2014**

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
District & Sessions Judge, Bishnupur	35	290	236	89	23	172	141	54
Civil Judge (Sr.Divn.)/CJM, Bishnupur	85	155	193	47	86	814	823	77
Civil Judge (Jr. Divn.)/JMFC, Bishnupur	52	153	104	101	41	760	752	49
Total	172	598	533	237	150	1746	1716	180

DISTRICT & SESSIONS DIVISION: THOUBAL**INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES
w.e.f. 01.01.2014 to 31.12.2014**

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
District & Sessions Judge, Thoubal	6	194	81	119	54	385	306	133
Civil Judge (Sr.Divn.)/CJM, Thoubal	192	180	95	277	395	1073	939	529
Civil Judge (Jr. Divn.)/JMFC, Thoubal	70	115	96	89	94	472	458	108
Total	268	489	272	485	543	1930	1703	770

DISTRICT & SESSIONS DIVISION: SENAPATI**INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES
w.e.f. 01.01.2014 to 31.12.2014**

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
District & Sessions Judge, Senapati	0	10	3	7	0	34	18	16
Civil Judge (Sr.Divn.)/CJM, Senapati	17	15	17	15	53	42	71	24
Civil Judge (Jr. Divn.)/JMFC, Senapati	6	9	8	7	14	209	215	8
Total	23	34	28	29	67	285	304	48

DISTRICT & SESSIONS DIVISION: CHURACHANDPUR**INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES
w.e.f. 01.01.2014 to 31.12.2014**

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
District & Sessions Judge, Thoubal	0	25	1	24	0	25	5	20
Civil Judge (Sr.Divn.)/CJM, Thoubal	74	136	87	123	66	99	123	42
Civil Judge (Jr. Divn.)/JMFC, Thoubal	34	44	41	37	5	81	78	8
Total	108	205	129	184	71	205	206	70

SPECIAL COURTS

THE FAMILY COURT, MANIPUR

INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES w.e.f. 01.01.2014 to 31.12.2014

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
The Special Court (ND & PS), Manipur	650	506	646	510	211	115	213	113
Total	650	506	646	510	211	115	213	113

SPECIAL COURT (ND & PS), MANIPUR

INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES w.e.f. 01.01.2014 to 31.12.2014

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
Family Court, Manipur	0	0	0	0	988	273	323	938
Total	0	0	0	0	988	273	323	938

PRESIDING OFFICER, REVENUE TRIBUNAL, MACT & CO-OPERATIVE TRIBUNAL

INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES w.e.f. 01.01.2014 to 31.12.2014

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
MAC	541	229	283	487	0	0	0	0
Revenue	600	201	39	762	0	0	0	0
Co-Operative	16	11	4	23	0	0	0	0
Total	1157	441	326	1272	0	0	0	0

SPECIAL COURT (ELECTRICITY)

INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL & CRIMINAL CASES w.e.f. 01.01.2014 to 31.12.2014

Name of the Court	Civil Cases				Criminal Cases			
	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014	Opening Balance as on 01.01.2014	Institution	Disposal	Pendency as on 31.12.2014
Social Court, Electricity	0	0	0	0	72	26	74	24
Total	0	0	0	0	72	26	74	24